FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR TRIG DETECTIVES PRIVATE LIMITED OPERATING IN SECURITY SERVICES AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Trig Detectives Private Limited CIN: U74920MH1983PTC031721
2.	Address of the registered office	Office No. 3,4,5,6, Shitladevi Co-Op Hsg Soc Ltd, Opp Indian Oil Nagar, D N Nagar, Andheri West, Mumbai-400053.
3.	URL of website	Corporate Debtor does not hold valid website
4.	Details of place where majority of fixed assets are located	The major asset of the Corporate Debtor is leasehold property, which is situated in Nagpur
5.	Installed capacity of main products/ services	The Corporate Debtor is engaged in the business of providing security services
6.	Quantity and value of main products/ services sold in last financial year	Latest audited financial statements for the year ended March 31, 2026 can be sought by sending a request to Resolution Professional.
7.	Number of employees/ workmen	As on Insolvency Commencement Date, there were no employees or workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request to Resolution Professional at: tdpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at: tdpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	November 18, 2026
11.	Date of issue of provisional list of prospective resolution applicants	November 28, 2026
12.	Last date for submission of objections to provisional list	December 03, 2026
13.	Date of issue of final list of prospective resolution applicants	December 13, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	December 18, 2026

15.	Last date for submission of resolution plans	January 17, 2027
16.	Process email id to submit Expression of Interest	tdpl.cirp@gmail.com

SD/-
Deepali Jinesh Parekh
Resolution Professional ("RP")
In the matter of Trig Detectives Pvt. Ltd. ("Corporate Debtor")
Regn. No. IBBI/IPA-001/IP-P-02880/2024-2025/14439
Reg. and Process specific Address: C-23, Satyam Shopping Centre, M. G. Road, Ghatkopar (e), Mumbai – 400077
Process Specific email id for correspondence: tdpl.cirp@gmail.com
Contact No.: +91 70215 34560
Date: 03-11-2026
Place: Mumbai

MADHYA PRADESH POWER GENERATING COMPANY LTD.

O/o The Chief Engineer (Generation) STPS, P.O. Sarni, Distt. Betul (MP) PIN 460447
Fax : (07146) 278466, Phone : 278422

"THROUGH E-TENDERING PROCESS ONLY"

M.P. Power Generating Co. Ltd. invites tenders from reputed/established Contractor/Firm only as per details given below for STPS, MPPGCL, Sarni. These Tenders are being processed through e-tendering system. For viewing detailed NIT and participating in Electronic Tenders, please visit the website **www.mptenders.gov.in**

Tender No.	Particulars	Date & Time of Closing of Online Submission	Date & Time of E-Opening of Tender
PT-5254/TID-2026_ MPPGC_535041_1	Procurement of spare Parts of Side Arm Chargers, Coal Sampling Units, Ventilation System, Wagon Tipplers and Conveyor System of CHP-IV, STPS, MPPGCL, Sarni.	Date 02.12.2026 Upto 15:00 Hrs.	Date 04.12.2026 From 15:30 Hrs. onwards

Save Energy and for free Fly Ash supply, Contact No. 9425611078

M.P. Madhyam/128894/2026 **SUPERINTENDING ENGINEER (P&W)**

ICICI Bank

Branch Office: ICICI Bank Limited, SP-24, Ambattur Industrial Estate, Chennai- 600058

PUBLIC NOTICE-TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET

[See proviso to Rule 8(6)]
Notice for sale of immovable asset(s)

E-Auction Sale Notice for the sale of immovable asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. This notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/ charged to the Secured Creditor, the Physical possession of which has been taken by the Authorised Officer of ICICI Bank Limited will be sold on 'As is where is', 'As is what is' and 'Whatever there is' as per the brief particulars given hereunder;

Sr. No.	Name of Borrower(s)/ Co-Borrowers/ Guarantors/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price / Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Mr. Raaju Sadayappan (Borrower) Mrs. Mahalakshmi Raju (Co-Borrower) Loan Account No. LBCHE00002049495 LBCHE00002061060	Flat No.808, 8th Floor, Tower-H 8, New No. 135, (Old No. 180), Arun Excello- Temple Green Heights- Phase -II, Mathur Village, Sriperumbudur Taluk, Kanchipuram- 602105. Residential Flat 1BHK Super Built-up Area 695 Sq.ft., UDS 233.5 Sq.ft.,	Rs. 43,48,913/- As on (October 29, 2026)	Rs. 15,50, 000/- / Rs. 1,55, 000/-	November 16, 2026 from 11:30 AM to 12:30 PM	November 25, 2026 from 10:30 AM to 11:30 AM

The online auction will take place on the website (URL Link-https://BidDeal.in) of e-auction agency M/s. Value Trust Capital Services Private Limited. The Mortgagors/ noticee are given a last chance to pay the total dues with further interest till November 24, 2026 before 05:00 PM failing which, this/these secured asset/s will be sold as per schedule.
The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at ICICI Bank Limited, SP-24, Ambattur Industrial Estate, Chennai- 600058 on or before November 24, 2026 before 03:00 PM and thereafter they need to submit their offer through the above mentioned website only on or before November 24, 2026 before 05:00 PM along with scan image of Bank acknowledged DD towards proof of payment of EMD. Kindly note, in case prospective bidder(s) are unable to submit their offer through the website then signed copy of tender documents may be submitted at ICICI Bank Limited, SP-24, Ambattur Industrial Estate, Chennai- 600058 on or before November 24, 2026 before 05:00 PM. Earnest Money Deposit DD/PO should be from a Nationalised/Scheduled Bank in favour of "ICICI Bank Limited" payable at Chennai.
For any further clarifications with regards to inspection, terms and conditions of the e-auction or submission of tenders, kindly contact ICICI Bank Limited on 7550214251.
The Authorised Officer reserves the right to reject any or all the bids without furnishing any further reasons.
For detailed terms and conditions of the sale, please visit www.icicibank.com/n4p4s

Date: November 03, 2026
Place: Mumbai

Authorized Officer,
ICICI Bank Limited

BEFORE THE MUMBAI DEBTS RECOVERY TRIBUNAL NO. II (Ministry of Finance)
3rd Floor, Telephone Bhavan,
Strand Road Colaba, Mumbai - 400 005
ORIGINAL APPLICATION NO. 1462 of 2024

CORRIGENDUM

The General Public is hereby informed that **SUMMONS (Vidya Sagar Mishra (Defendants))** advertisement Published on **Tuesday, 6th October, 2026 in Free Press Journal (English) & Navshakti (Marathi) Mumbai Edition**.
In the notice Given / Issued under my hand and the seal of this Tribunal on this date is wrongly mentioned as **"17th October, 2025"** instead of **"18th day of September, 2026"**.
All other matter of the advertisement will remain unchanged.

Sd/-
Registrar
DRT-II, Mumbai

PUBLIC NOTICE

NOTICE is hereby given to the public at large by my client solely for the purpose of calling upon any person or persons having any right, title, interest, claim or objection of whatsoever nature in respect of Flat No. 30, admeasuring about 300 sq. ft. carpet area on the 5th Floor, of the society known as Shree Sadgurukrupa Co-operative Housing Society Limited situated at 138, Senapati Bapat Marg, Matunga West, Mumbai – 400 016, owned by **MRS. VIJAYA ARUN SHETYE**.
All person(s) / firm / party / banks / financial institution and any statutory body having any claim or interest in the said property or any part thereof by way of sale, development, gift, lease, leave and license, inheritance, exchange, mortgage, charge, lien, trust, possession, easement, attachment or otherwise howsoever are hereby required to make the same to the undersigned in writing with supporting documents at address Office No.1, Jaykumar Agency, Saraswati Mahal Compound, Junction of Ranade Road & Shivsena Bhavan Path, Dadar (West), Mumbai - 400028 within **14 days** from the date of publication hereof failing which, any claim/s, shall be considered as waived off / abandoned / given up or surrendered.

Place : Mumbai
Date : 03.11.2026

Sd/-
Pournima Gopal Palav.
Advocate High Court

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TRIG DETECTIVES PRIVATE LIMITED
OPERATING IN SECURITY SERVICES AT MUMBAI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**Trig Detectives Private Limited** CIN: U74920MH1983PTC031721
2.	Address of the registered office	Office No. 3,4,5,6, Shitladevi Co-Op Hsg Soc Ltd, Opp Indian Oil Nagar, D N Nagar, Andheri West, Mumbai-400053.
3.	URL of website	Corporate Debtor does not hold valid website
4.	Details of place where majority of fixed assets are located	The major asset of the Corporate Debtor is leasehold property, which is situated in Nagpur
5.	Installed capacity of main products/ services	The Corporate Debtor is engaged in the business of providing security services
6.	Quantity and value of main products/ services sold in last financial year	Latest audited financial statements for the year ended March 31, 2026 can be sought by sending a request to Resolution Professional.
7.	Number of employees/ workmen	As on Insolvency Commencement Date, there were no employees or workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request to Resolution Professional at: tdpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at: tdpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	November 18, 2026
11.	Date of issue of provisional list of prospective resolution applicants	November 28, 2026
12.	Last date for submission of objections to provisional list	December 03, 2026
13.	Date of issue of final list of prospective resolution applicants	December 13, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	December 18, 2026
15.	Last date for submission of resolution plans	January 17, 2027
16.	Process email id to submit Expression of Interest	**tdpl.cirp@gmail.com**

SD/-
Deepali Jinesh Parekh
Resolution Professional ("RP")
In the matter of Trig Detectives Pvt. Ltd. ("Corporate Debtor")
Regn. No. IBBI/IPA-001/IP-P-02880/2024-2025/14439
Reg. and Process specific Address: C-23, Satyam Shopping Centre, M. G. Road, Ghatkopar (e), Mumbai – 400077
Process Specific email id for correspondence: tdpl.cirp@gmail.com
Contact No.: +91 70215 34560

Date: 03-11-2026
Place: Mumbai

PUBLIC NOTICE **Garware Hi-Tech Films Ltd.**

Registered Office: Naigaon, Post-Waluj, Chhatrapati Sambhajinagar (Aurangabad), Maharashtra – 431133, India

TO WHOMSOEVER IT MAY CONCERN

NOTICE is hereby given that the certificate[s] for the under mentioned securities of the Company has/have been lost/misplaced and the holder[s] of the said securities / applicant[s] has/have applied to the Company to issue duplicate certificate[s].

Name of holder	Folio No.	Face Value	Certificate No. Start - End	Distinctive Nos. Start - End	No. of Shares
1. RANJAN DILIP SHETH 2. PARESH JAYACHANDRA SHAH	00R04947	10	127730	6843796-6843820	25
			247330	9261108-9261132	25
			247331	9261133-9261137	5
			59392	4863651-4863700	50

It is hereby informed that the above-mentioned shares have already been transferred to the **Investor Education and Protection Fund (IEPF)** pursuant to the applicable provisions of the Companies Act, 2013.
The Public are hereby cautioned against purchasing or dealing in any way with the above referred share certificate[s].
Any person who has any claim in respect of the said share certificate[s] should lodge such claim with the Company or its **Registrar and Transfer Agents : MUFG Intime India Private Limited** 247 Park, C-101, 1st Floor, L. B. S. Marg, Vikhroli (W), Mumbai-400083. TEL: 8108116767 within 15 days of publication of this notice after which no claim will be entertained and the Company shall proceed to issue with the Duplicate Share Certificate[s].

Place: Mumbai
Date: 03/11/2026

Name(s) of the Holder(s):
RANJAN DILIP SHETH & PARESH JAYACHANDRA SHAH

झारखण्ड सरकार
कार्यपालक अभियंता का कार्यालय
ग्रामीण विकास विशेष प्रमंडल, रामगढ़

—: शुद्धि—पत्र :—

एतद् द्वारा सूचित किया जाता है कि PR No. 388868 में प्रकाशित ई—निविदा सूचना संख्या—RDSD/RAMGARH/24/MMGSY/2026-27 (रामगढ़ जिला के प्रखण्ड दुलमी अन्तर्गत ग्राम+पंचायत— सिरू से पोना के मध्य कोची नदी पर पुल निर्माण।) निविदा प्रकाशन की तिथि को कारणवश संसोधित किया जाता है। विवरणी निम्नवत्:—

1. वेबसाईट में निविदा प्रकाशन की तिथि :— दिनांक 02.11.2026
2. ई—निविदा प्राप्ति की तिथि एवं समय :— दिनांक 02.11.2026 से 23.11.2026 को अपराह्न 5:00 बजे तक।
3. ई—निविदा खोलने की तिथि एवं समय :— 26.11.2026 अपराह्न 02:00 बजे।

शेष सभी यथावत् है।

कार्यपालक अभियंता,
ग्रामीण विकास विशेष प्रमण्डल,रामगढ़

PR 393060 District(26-27).D

निविदा सुचना
ग्रामीण पाणी पुरवठा विभाग जिल्हा परिषद पालघर यांच्या वतीने
उपविभाग डहाणू, जिल्हा परिषद पालघर.

खालील कामाकरिता ग्रामीण पाणी पुरवठा विभाग जिल्हा परिषद पालघर यांच्या वतिने उपविभाग डहाणू, ता. डहाणू, जिल्हा परिषद व महाराष्ट्र जिवन प्राधिकरणाकडे नोंदणीकृत ठेकेदारांकडून सिलबंद निविदा मागवित आहेत. कोऱ्या निविदा संच ग्रामीण पाणी पुरवठा उपविभाग डहाणू, ता. डहाणू, यांच्या कार्यालयात खालील तारखांना उपलब्ध होऊ शकतील.

अ. क्र.	कामाचे नांव	अंदाजीत रक्कम	निविदा नमुनयाचा प्रक्रार व किंमत	निविदा सादर करणे करिता भरावयाची इसारा रक्कम	कोऱ्या निविदा मिळण्याची तारीख व वेळ	मोहरबंद निविदा स्विकारण्याची तारीख	नोंदणी वर्ग
१.	मौजे बाडापोखरण प्रादेशिक नळ पाणी पुरवठा योजना देखभाल व दुरुस्ती करणे, ता. डहाणू, जि. पालघर.	९,८९,०९९.००	बी–१ रु. १०००/– + GST १८% : १८०/– एकुण :– ११८०/–	रु. १००००/–	दि. ०३.११ ते १६.११.२०२६ वेळ ११.०० ते १६.०० वाजेपर्यंत	दि. १७.११.२०२६ वेळ ११.०० ते १३.०० वाजेपर्यंत	वर्ग – ६ व त्यावरील

टिप :– १. सविस्तर जाहीर निविदा सुयना ग्रामीण पाणी पुरवठा उपविभाग डहाणू, जिल्हा परिषद पालघर, यांचे कार्यालयीन सुचना फलकावर पाहावयास उपलब्ध आहे.
२. कोरी निविदा संच विकत घेतांना योग्य वर्गवारीतील कत्रांटदार नोंदणी प्रमाणपत्राची अथवा अनुभव दाखला (जिल्हा परिषद व महाराष्ट्र जिवन प्राधिकरणाकडे नोंदणीकृत) प्रत आवश्यक आहे. तसेच निविदा अर्हता समाधानकारक आढळून येईल अशाच ठेकेदारांना कोऱ्या निविदा देण्यात येतील.
३. निविदा सुचना रद्द झाल्यास निविदा फॉर्म शुल्क परत मिळणार नाहीत.
४. एक किंवा सर्व निविदा नाकारण्याचे अधिकार सक्षम उपविभागीय अभियंता, ग्रामीण पाणी पुरवठा उपविभाग डहाणू, जिल्हा परिषद पालघर, यांनी राखून ठेवलेले आहेत.
५. निविदा दोन लिफाफा पध्दतीने सादर करावयाची आहे. लखोटा क्र. १ मध्ये साक्षांकित केलेली नोंदणीप्रमाणपत्र प्रत व कामाचा अनुभव दाखला, भागीदारी असलेल्या भागीदारीचे करारपत्र, पॉवर ऑफ ॲटर्नीची सत्यप्रत, तसेच यंत्र सामुग्रीची यादी भरणे आवश्यक आहे.
६. लखोटा क्र. २ मध्ये दर भरलेले निविदा संच. दोन्ही लखोटे सिलबंद केलेले असावेत.
७. लखोटा क्र. १ मध्ये वरील सर्व कागद पत्रे असल्यास लखोटा क्र. २ दि. १८/११/२०२६ रोजी ठिक १२.०० वाजता उघडण्यात येईल. कंत्राटदाराने दिलेल्या दराची कार्यालयाच्या निविदा उघडण्याच्या तारखे पासून ९० दिवसा पर्यंत विधिग्राहय राहिल.
८. निविदा स्विकृती व उघडणेचा वेळ कार्यालयाच्या घड्याळा मधील वेळेनुसार होईल.

सही/–
उपविभागीय अभियंता
ग्रामीण पाणी पुरवठा उपविभाग डाहाणू,
जिल्हा परिषद पालघर.

जा. क्र. पंसड/पापुवि/वशी/४४२/२०२६
दिनांक – ०२/११/२०२६

पुणे महानगरपालिका, पुणे

निविदा प्रकिया कक्ष पाणीपुरवठा विभाग
निविदा जाहिरात – नविन कामे

विक्री कालावधी दिनांक:– ०३–११–२०२६ १४:०० दुपारी ते १२–११–२०२६ १४:३० दुपारी पर्यंत.
स्वीकृती दिनांक:– ०३–११–२०२६ १४:०० दुपारी ते १२–११–२०२६ १४:३० दुपारी पर्यंत तांत्रिक निविदा उघडणे प्रक्रिया दिनांक :– १३/११/२०२६ १५:०० दुपारी

निविदा क्रमांक	खात्याचे नाव	कामाचे नाव	निविदा संच किंमत रु.	अंदाजित पूर्व गणित रक्कम रू.	बयाणा रक्कम रु	कामाची मुदत (महिने)	निविदा विषयक जबाबदार व्यक्तीचे नाव व दुरध्वनी क्रमांक
PMC/WATER_ SUPPLY/2026/491	पाणीपुरवठा विभाग	नवीन वारजे जलकेंद्र येथे फेज १ व २ साठी क्लोरीनेटर पुरविणे बसविणे व इतर तदनुषंगीक कामे करणे व PESO लायझनिंग करणे	रु. १३५९/–	रु. ३७३७५८७/–	रु. ३७३७६/–	६	Priyanka Rajendra Chaudhari ७४४७४७२७०२
PMC/WATER_ SUPPLY/2026/492	पाणीपुरवठा विभाग	नवीन व जुने वारजे जलशुध्दीकरण केंद्र येथील केमिकल टाक्या संपूर्ण नूतनीकरण करणे	रु. १३५९/–	रु. २८७६५६९/–	रु. २८७६६/–	६	सुर्यभान जाधव ९६८९९३११७३

अ) सदर कामांबाबत निविदा अटी/ शर्ती इ. बाबतचा सर्व तपशील निविदा संचामध्ये नमूद केला असून सदर कामाचें निविदा www.mahatenders.gov.in या वेबसाईटवर पाहण्यासाठी उपलब्ध आहे. निविदा संचाची विक्री स्वीकृती सदर वेबसाईटवरून फक्त ऑनलाईन पद्धतीने करण्यात येत असून सर्व निविदा दोन पाकीट पद्धतीने मागविण्यात येत आहेत.
ब) निविदा प्रक्रियाच्या शेवटच्या दिवशी संच प्राप्त न झाल्यास व स्वीकृतीच्या शेवटच्या दिवशी ऑनलाईन सादरीकरण न झाल्यास याची सर्वस्वी जबाबदारी टेंडरदाराची राहील.
क) ऑनलाईन निविदा प्रक्रिया बाबतची संपूर्ण माहिती टेंडर सेल विभाग पुणे म. न. पा. येथे मिळेल.
ड) कार्यालयीन आदेश क्र. अतिमआ (वि.)/३२ दि. २२/०४/२०१६ नुसार बयाणा रक्कम इ. सी. एस./आर. टी. जी. एस./एन. एफ. टी. सुविधेमार्फतच स्विकारणेत येणार आहे.

सही/–
Tender Clerk SNDT Electrical
टेंडर लिपिक
पाणीपुरवठा
पुणे महानगरपालिका

सही/–
Sachin Kanifnath Divase
कार्यकारी अभियंता
पाणीपुरवठा
पुणे महानगरपालिका

जाहिरात क्र. २/९६८ दि. ०२/११/२०२६

Bihar Museum, Patna

(An Autonomous Society under the Department of Art and Culture Government of Bihar)
Nehru Path (Bailey Road), Patna-800001

NOTICE INVITING TENDER

NOTICE INVITING TENDER FOR "FOR CONCEPTUAL PLAN FOR AN EXHIBITION ON CHHATH PUJA AND PIND DAN FOR PARTICIPATION IN BIENNALE ON ART, ARCHITECTURE AND DESIGN IN DELHI."

Sealed tenders are invited from reputed agencies under "Two-bid" system - Technical Bid (un-priced) and Financial Bid (priced) "For conceptual plan for an exhibition on *Chhath Puja* and *Pind daan* for participation in Biennale on Art, Architecture and Design in venue in Delhi." for Bihar Museum Society, Patna (An Autonomous Organization under the Department of Art, Culture & Youth, Govt. of Bihar, Registered under Societies Registration Act, 21, 1860). The exhibition will be held in Purana Quila, New Delhi. Detailed information of the Tender Document can be downloaded from the website http://biharmuseum.org / http://prdbihar.gov.in / https://state.bihar.gov.in/ yac. The bidder has to submit non-refundable tender processing fee of Rs. 5,000/- (Rupees five thousand only) and Bid Security Fee (EMD) of Rs. 1,00,000/- (Rupees one Lakh Only) through demand draft in favour of BIHAR MUSEUM SOCIETY, PATNA, payable at Patna along with the Technical Bid. Bid Security money(EMD) will be returned to the all-unsuccessful Agencies after 30 days of finalization of the tender. Tender Document complete in all respects in a sealed envelope is to be submitted by Speed Post/Registered Post/Courier or by hand at the office of the Director General, Bihar Museum, Nehru Path (Bailey Road), Patna – 800001 before due date and time. The tenders received late/tenders without Processing Fee/Conditional tenders/Incomplete Tenders in any respect would be rejected. The Director General, Bihar Museum, Patna reserves the right to accept or reject any or all tenders without assigning any reason.

1. Agencies of national or international repute may tender. Any bidder debarred from work or blacklisted will not be allotted the work.
2. The cost of tender document is non-refundable, and it should be in the shape of Demand Draft from any scheduled bank, payable in favor of "Bihar Museum Society, Patna" payable at Patna. Original Bank Draft along with signed bids and EMD (in original) shall be submitted at the office of the Director General, Bihar Museum, Patna till date and time of submission of the tender.
3. Earnest money shall be in the form as explained in the Bidding Document available at the website. Original EMD along with signed bids shall be submitted at the office of the Director General, Bihar Museum, Patna till date and time of submission of the tender.
4. The Successful bidder must have to deposit performance security 05% of Tender value.
5. Deduction at source from running bill will be done per month for income tax, GST, Security deposit etc. as per Bihar Government rule. Rate quoted by bidder shall be all inclusive of GST and any other taxes etc.
6. Regarding any information of the proposed work, bidder should contact office of the Director General, Bihar Museum, Patna on any working day, before submission of bid. Queries can be emailed at museum.org.
7. The Bihar Museum Society, Patna have a right to extend or cancel the Bids without declaring any reason.
8. Other information can be obtained and downloaded from the website **http://biharmuseum.org / http://state.bihar.gov.in/prdbihar or https://state.bihar.gov.in/yac**

Important Dates for the selection process:

1. (i) Date for pre-bid conference - 12/11//2026 at 3.00 p.m.
2. (ii) Last date for submission of Tender- 20/11//2026 up to 11.00 a.m.
3. (iii) Date of opening Technical Bid– 20/11/2026 at 03.00 p.m.
4. (iv) Date of opening Financial Bid- Will be informed.

Venue for pre-bid Conference: Pre-bid Conference will be held at the office of the Director General, Bihar Museum, Nehru Path (Bailey Road), Patna – 800 001.

(Ranbeer Singh Rajput)
Additional Director-Admin (i/c)
Bihar Museum

PR- 014735 (Youth, Art & Culture) 2026-27

उक्त सूचना **state.bihar.gov.in/prdbihar** से भी प्राप्त की जा सकती है।

नशे से बचने का है एक ही उपचार, दृढ़ संकल्प और परिवार से प्यार।

PUBLIC NOTICE

NOTICE is hereby given to all concerned and the public at large that under the instructions of our client, we are investigating the title of **Khar Maya Developers** *(formerly known as Tridhaatu Maya Developers LLP)* and **Hetvik Developers Private Limited** as the developers in respect of immovable property more particularly described in the **SCHEDULE** hereunder written ("**Property**").
Any person(s) or entity(s) including but not limited to any bank or financial institution having or claiming or asserting to have any demand and/or objection and/or any right, title, interest, estate and, or share of any nature whatsoever in, to, over, upon, against or in respect of the Property or any portion thereof by way of mortgage, hypothecation, encumbrance, deposit of title deeds, entitlement, sale, agreement for sale, transfer, agreement, lease, agreement to lease, sub-lease, agreement to sub-lease, tenancy, license, sub-license, lien, charge, trust, maintenance, easement, compensation, claims, gift, lis-pendens, exchange, share, beneficial interest, release, relinquishment, partition, power of attorney, contract/ agreement, will, bequest, inheritance, succession, FAR, FSI, occupation, share, assignment, development rights, family arrangement/settlement, partnership, possession, allotment, order or decree or direction of any court of law or any other statutory or adjudicating authority or acquisition by government or any entity, prohibition or any other impediment with respect to the Property or by way of any other method or otherwise howsoever (**"Claims"**), are hereby called upon and are required to give notice of any such Claims, if any, in writing to SNG & Partners, Advocates at 1011-1015 Raheja Chambers, 10th Floor, Nariman Point, Mumbai – 400 021 along with a copy addressed over email at samreen@sngpartners.in (marked to the attention of Ms. Samreen Paloba) along with copies of all necessary supporting documents and other proofs within 14 (fourteen) days from the date of publication, hereof, failing which it will be presumed that no party or person has any right, title, interest, entitlement, claim, share, demand in the Property of any nature whatsoever, and the Developer is vested with absolute, clear and marketable title and interest in the development rights of the Property (in the manner mentioned above), and the claim or objection, if any, has been knowingly waived and thereafter no claims or objections of any sort from any person will be entertained and taken into consideration, and shall not be binding on our client / the Developer.

THE SCHEDULE HEREINABVOVE REFERRED TO (Property)

All that piece and parcel of land bearing Plot No.533 of Khar Suburban Scheme No.VIII, bearing C.T.S No. E/82 of Village Bandra, admeasuring about 610.4 square meters or thereabouts, with the building named "MAYA" standing thereon, situated at 17th Road, Khar (West), Mumbai 400052, in the Registration District and Sub- District of Mumbai City and Mumbai Suburban and bounded as follows:

On or towards the North: by the Plot no.532,
On or towards the South: by the Plot no.534,
On or towards the East : by 17th Road,
On or towards the West: by the Plot no.564 and 565.

Date: November 03, 2026
Place: Mumbai

Samreen Paloba
SNG & Partners,
Advocates at 1011-1015
Raheja Chambers,
10th Floor, Nariman Point,
Mumbai – 400 021
Emails: samreen@sngpartners.in

The Mogaveera Co-operative Bank Ltd.

ESTD 1946

Regd. & Administrative Office :
5th Floor, Mogaveera Bhavan, M.V.M. Educational Campus Marg, Off. Veera Desai Road, Andheri (West), Mumbai-400058
Contact for Details : 9833220680 / 9819132445 / 9821872846 / 8451980198 / 9702362456, Email - recovery@mogaveerabank.com

PUBLIC NOTICE FOR SALE

In exercise of powers conferred under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 & Security Interest (Enforcement) Rules, 2002 and pursuant to the possession of the secured assets of the borrower(s)/ mortgagor(s) mentioned herein-under, the public and all concerned including the concerned borrower(s)/ mortgagor(s), their legal heirs/ representatives, as the case may be are hereby informed that the Sealed Offers/ Tenders along-with the Demand-Draft or Pay-Order towards Earnest Money Deposit are invited by the Bank for sale of the following Immovable Property on **"as is where is basis" and on "as is what is basis",** in terms of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with the Security Interest (Enforcement) Rules, 2002.

Description of Immovable Asset/s/ Properties	Reserve Price (In Rs.)	Earnest Money Deposit (In Rs.)	Inspection of the Property	Date and time of opening the tenders:	Name of the Borrower/ Mortgagor	Outstanding Loan Amount:	Name & Address of the Secured Creditors:	Date, time and place of Submission of Tenders/ Offers:
Flat No.603, C Wing, 6th Floor, Maruti Prakruti Dham, Near Deepali Park, Village Manjarli, Badlapur West, Thane – 421 503 admeasuring 451 sq. ft. (Carpet).	Rs.14,00,000/-	Rs.1,00,000/-	11/11/2026 From 11 a.m to 4 p.m.	13/11/2026 at 11 a.m onwards.	Mrs. Veena Shankar Puthran – Borrower & Mortgagor.	Rs.19,84,565.00 (Rupees Nineteen Lakhs Eighty Four Thousand Five Hundred Sixty Five Only) as on 30/11/2019 plus interest from 01/12/2019 (HSG/43).	The Mogaveera Co-operative Bank Ltd. 5th Floor, Mogaveera Bhavan, M.V.M. Educational Campus Marg, Off. Veera Desai Road, Andheri (W), Mumbai – 400 058.Contact nos. :- 9833220680/ 9819132445/ 9821872846/ 8451980198/ 9702362456	Sealed Tenders/ Offers along-with the Demand-Draft or Pay-Order towards Earnest Money Deposit shall be submitted to the Authorised Officer on or before 12/11/2026 upto 4 p.m at Administrative Office 5th Floor, Mogaveera Bhavan M.V.M Educational Campus Marg, Off. Veera Desai Road, Andheri (West), Mumbai – 400 058

1. The purchaser shall bear all the applicable Stamp Duty/ additional Stamp Duty, Registration Charges, Transfer Charges, fees etc., and also all the statutory/ non-statutory dues, Taxes, assessment charges, fees etc., and rates both existing and future relating to the property. The Sale Certificate will be issued in the name of the successful bidder only and its registration with the respective Sub-registrar office shall be the sole responsibility of the Auction buyer.
2. The Authorised Officer Reserves the right to accept or reject any bids and/or adjourn/ postpone/ cancel the sale/ modify any terms and conditions of the sale without any prior notice & without assigning any reason.
3. Mortgagor/ borrower may bring prospective bidder/offerer and may also remain present while opening the tender on the date mentioned herein-above.
4. Intending bidders should inspect the property on specified date for inspection before submitting their bids. Bidders are advised to get themselves satisfied about the title of the properties as well as about any dues in arrears in respect of the said properties before participating in the auction.
5. The successful bidders/ offerers should deposit 25% of the bid amount immediately i.e on the same day or not later than next working day and balance 75% within 15 days of acceptance of bid.
6. If the successful bidders fail to pay the balance 75% of the bid amount within 15 days from date of acceptance of bid, the deposited amount shall be forfeited.
7. **Tenders quoted below the "Reserve Price" will not be considered.**

STATUTORY NOTICE UNDER RULE 8(6) of the Security Interest (Enforcement) Rules, 2002 : This publication is an intimation to the Borrowers/Guarantors/ Mortgagors, as contemplated in the Act & Rule 8(6) & 9 of the Security Interest (Enforcement) Rules, 2002 about holding of Auction/Sale by inviting sealed tenders from the public in general for sale of secured asset/s on above mentioned date/s.

NOTE: THE ABOVE SAID MORTGAGED PROPERTY/IES IS/ARE IN THE CUSTODY OF AUTHORISED OFFICER, WHO IS THE ONLY PERSON AUTHORISED TO DEAL FOR AUCTION/SALE OF THE SAME. THE PUBLIC/ INTENDING BIDDERS ARE HEREBY CAUTIONED NOT TO DEAL THROUGH ANY OTHER UNAUTHORISED PERSONS/AGENTS.

Date : 02/11/2026
Place : Mumbai

Authorised Officer

POSSESSION NOTICE
(for immovable property)

Whereas,

The undersigned being the Authorized Officer of **SAMMAAN CAPITAL LIMITED (CIN:L65922DL2005PLC136029)** (formerly known as **INDIABULLS HOUSING FINANCE LIMITED)** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated **28.02.2023** calling upon the Borrower(s) **ASHOK SAHADEV PATIL and SUNITA ASHOK PATIL** to repay the amount mentioned in the Notice being **Rs. 18,54,989.71 (Rupees Eighteen Lakhs Fifty Four Thousand Nine Hundred Eighty Nine and Paise Seventy One Only)** against Loan Account No. **HHLBAD00340493** as on **24.02.2023** and interest thereon within 60 days from the date of receipt of the said Notice.

The Borrower(s) having failed to repay the amount, Notice is hereby given to the Borrower(s) and the public in general that the undersigned has taken **Possession** of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on **29.10.2026.**

The Borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **SAMMAAN CAPITAL LIMITED** (formerly known as **INDIABULLS HOUSING FINANCE LIMITED)** for an amount of **Rs. 18,54,989.71 (Rupees Eighteen Lakhs Fifty Four Thousand Nine Hundred Eighty Nine and Paise Seventy One Only)** as on **24.02.2023** and interest thereon.

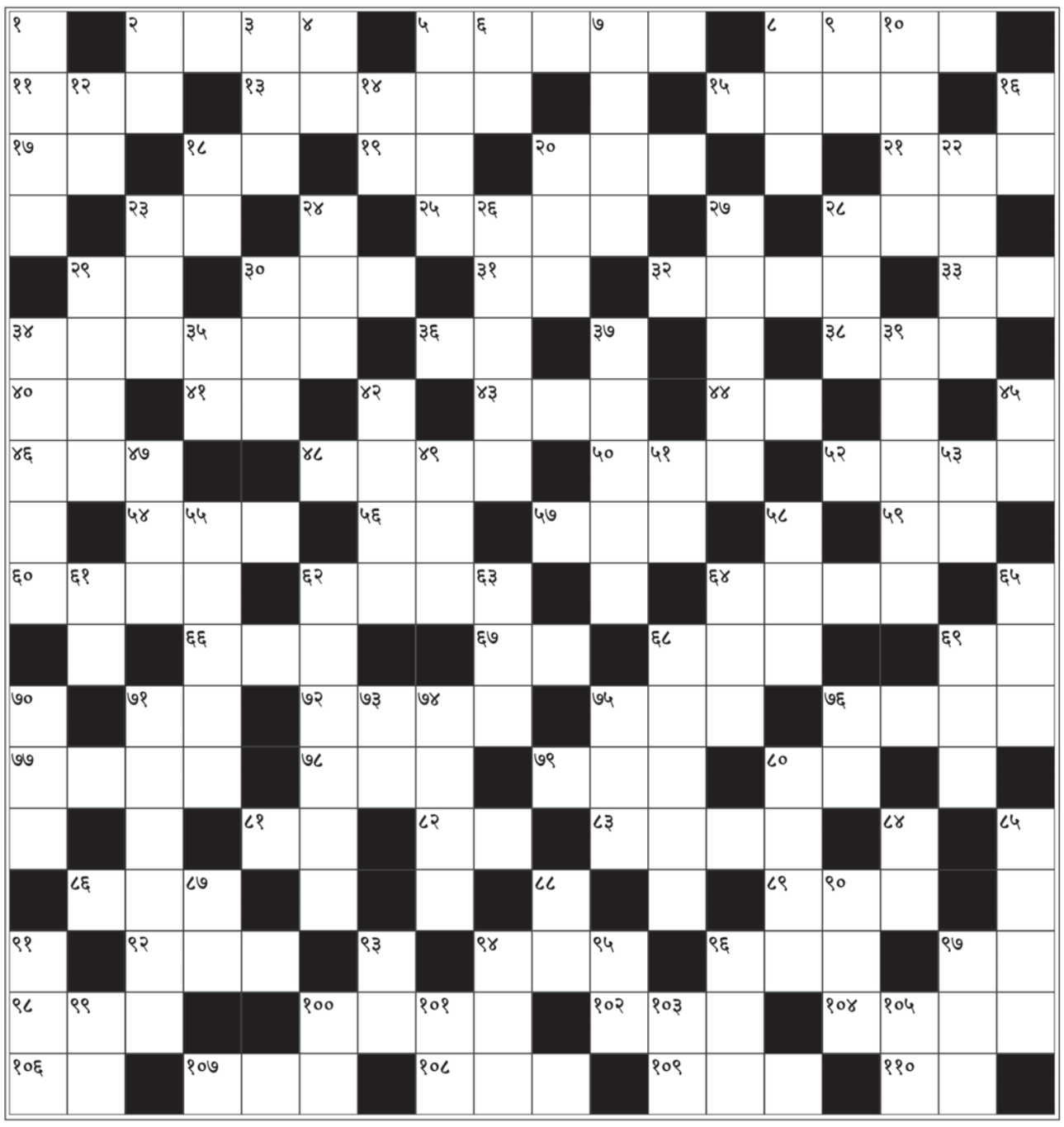
The Borrowers' attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the Secured Assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

FLAT NO.105/B, HAVING CARPET AREA ADMEASURING ABOUT 470 SQUARE FEET, ON 1ST FLOOR, IN THE COMPLEX KNOWN AS BHAKTI PARK, CONSTRUCTED UPON LAND BEARING SURVEY NO. 83, SITUATED IN BHOSALE NAGAR, SHIRGAON, TALUKA AMBERNATH, BADLAPUR EAST, THANE-421503, MAHARASHTRA.

Sd/-
Date : 29.10.2026 **Authorised Officer**
Place : THANE **SAMMAAN CAPITAL LIMITED**
(FORMERLY KNOWN AS INDIABULLS HOUSING FINANCE LIMITED)

नवाकाळ शब्दकोडे-१७७५



आडवे शब्द –

२. वर्तुळाकृती ५. ज्याला कोणी शत्रू नाही असा ८. वर्तन, वागणे ११. दरवाजा १३. पाखरांना घाबरवण्यासाठी शेतात उभारलेला बाहुला १५. स्मृती, स्मरण १७. धान्य मोजण्याचे पूर्वीचे मोठे माप १८. पालखी १९. मेघ २०. शेतातून नुकतेच आलेले धान्य २१. घाबरट, भित्रा २३. मोठा हातोडा २५. तंबाखूचे चूर्ण २८. मृग २९. धूर्त, बदमाश ३०. फुलांचा अलंकार ३१. त्रास ३२. लेंगा ३३. नाउमेद झालेला ३४. न समजणारे, दुर्बोध ३६. सगळे ३८. गाण्याची तान ४०. सरशी ४१. अंधकार ४३. कृष्णा कोयना संगमाचे गाव ४४. इंद्राचे शस्त्र ४६. बळकट, कणखर ४८. दार आणि त्याच्या चौकटीला जोडणारा सांधा ५०. अजागळ, बेशिस्त ५२. कुत्रा ५४. मचूळ, चवहीन ५६. किल्ला ५७. भिंतीला पडलेले भगदाड ५९. आवाज ६०. सामूहिक आक्रोश ६२. उंट हाकणारा ६४. भगवान शंकर ६६. शेतीवाडी, गुरे वगैरे मालमत्ता ६७. सांप्रत ६८. अनृत, खोटे ६९. परीघ ७१. रिकामटेकडे व फुकटे प्रेक्षक ६२. पुन्हा पुन्हा ७५. पवित्र ७६. शेतकरी ७७. कौतुक करणे ७८. ओंडक्यांचा कामचलाऊ छोटा पूल ७९. निगरगट्ट ८०. राष्ट्र ८१. दोस्त ८२. कागद डकवण्याचे साधन ८३. नकुलचा भाऊ ८६. केशरी कंद ८९. रात्र ९२. देवळात नियमित पूजाअर्चा करणारा ९४. पागोट्यावरून गुंडाळलेले वस्त्र ९६. दुधाचा एक पदार्थ ९७. लोभ, लालूच ९८. चातुर्य १००. दुधीपेक्षा लांब आकाराची फळभाजी, पटोलिका १०२. राजाचा लेखनिक १०४. सामानसुमान १०६. शरीर १०७. साळिंदर, साळू १०८. गजानन १०९. जपणूक ११०. भडिमार, वर्षाव

उभे शब्द –

१. सहमती २. मधुर ३. चण्याची लोकप्रिय जात, हा पूर्वी अफगाणिस्तानमधून येत असे ४. पुष्परेणू, फुलातील पराग ५. ज्ञात, ठाऊक ६. प्रयाण ७. आठवड्यातील शेवटचा वार ८. फणसाच्या बिया ९. स्वाद, रुची १०. पूर्वी युद्धाच्या वेळी वाजवली जाणारी वाद्ये १२. वर्ण १४. अतिशय शांत निद्रा १६. प्रतिशोध, बदला १८. पाणी भरण्यासाठी दगडी हौद २०. उंटाच्या नाकातील धातूची कडी २२. ठाम व मजबूत २३. अंश, भाग २४. धृतराष्ट्राला युद्धाचे वर्णन सांगणारा २६. राखणदार २७. छोटा आणि आंबट आवळा २८. भारवाहक २९. गणपती ३०. शत्रू, रिपु, ३४. वार्धक्य व मृत्यूवर विजय मिळालेला ३५. वाईट सवय ३७. ढगांची गर्जना ३९. उत्तराखंडच्या रुद्रप्रयाग जिल्ह्यातले प्रसिद्ध शिवमंदिर ४२. हिंदीत उघड झालेले, उजेडात आलेले ४५. धेनू ४७. जाड रेशमी कापड ४९. तांब्या, लोटा ५१. बंदुकीची दारू; मोठा आवाज ५३. चरबी ५५. वादामध्ये नमते घेणे, स्वतःकडे कमीपणा घेणे ५८. सूर्य ६१. भरडलेले द्विदल धान्य ६२. मखलाशी, सत्य झाकण्याचा प्रयत्न ६३. पाण्याचा कालवा ६४. खुर्ची ६५. भयंकर ६८. पाण्यात बुडी मारणे ६९. एक शेंगभाजी, फरसबी ७०. श्रीमंत ७१. सावळागोंधळ, अनागोंदी ७३. गरीब ७४. जंत, कृमी वगैरेवर घरगुती औषध, विडंग, वायूविरंग ७५. हरणाचे पिल्लू ७६. हडकुळा ८०. ययाती राजाची बायको ८४. ऋषी ८५. खाऊनपिऊन सुखी ८७. कर्मचाऱ्याने मागितलेली सुट्टी ८८. बारा वर्षे ९०. एक तिखट फळभाजी ९१. पुष्कळ ९३. तक्या, दंडगोलाकार उशी ९४. चुकवणे, दूर राहणे ९५. गलबताचे जाड कापड ९६. पुन्हा, फिरून ९७. लोभी, लालची ९९. दिमाख १००. पलायन १०१. तमाशा, लोकनाट्य १०३. बियाणे १०५. आय, उत्पन्न •

नवाकाळ कोडे क्रमांक १७७४ चे उत्तर

आडवे शब्द : २. पदरमोड ६. जिलबी ८. शर्विलक ११. खचदरी १३. दवडणे १५. डबर १७. नभ १८. वर २०. रग २२. शुकशुकाट २३. मांडव परतणे २६. चक्रीवादळ २८. दसरा २९. खेळ ३०. प्रणव ३३. कलाकार ३५. फाका ३६. वक्र ३७. अनाथ ३८. शीतल ३९. पसा ४१. पळ ४३. मशक ४६. कसरतपटू ४९. खुसपट ५१. हरभरा ५२. यवक्षार ५३. यारी ५४. ताशा ५५. हरण ५६. बासमती ५८. कोय ५९. इजा ६०. तडाखा ६३. बोळ ६४. तरस ६६. ग्रीष्म ६७. नवरा ६९. दबाव ७१. अजब ७३. सुडौल ७४. रजत ७६. पारखा ७८. संधी ७९. गाल ८१. मारामार ८२. चष्मा ८३. सागरतीर ८५. पालक ८७. वापर ९०. कवटाळणे ९२. पाय ९३. कावा ९५. कासोटा ९६. डोळेझाक ९८. यातायात १००. मस १०१. वटी १०२. तोळामासा १०३. कनवाळू १०४. गिटार

उभे शब्द : १. मुख २. पदरव ३. दरी ४. मोद ५. डवरणे ६. जिणे ७. बीड ८. शर ९. लसीकरण १०. उभट १२. चवड १४. डग १६. बळद १७. नकार १९. चुरस २१. वक्री २३. मांत्रिक २४. पदर पसरणे २५. तराफा २६. चळवळ २७. वाया ३०. प्रथम ३१. वशीकरण ३२. हलकारा ३४. लाठी ४०. सार ४१. पटू ४२. फूस ४४. शहर ४५. अयस्कांत ४६. कक्षा ४७. तयारी ४८. परी ४९. खुशामतखोर ५०. पक्व ५४. तास ५५. हयग्रीव ५६. बाळसे ५७. तीर ५९. इलाज ६१. डामडौल ६२. जोवर ६५. सद ६८. राजमा ७०. बाह्य ७१. अधीर ७२. बखर ७३. सुगावा ७५ तराजू ७६. पारवा ७७. खाचर ७८. संगनमत ८०. कुलटा ८४. तीरकामटा ८५. पावटा ८६. कळवळा ८८. पटकन ८९. आयता ९०. कसोटी ९१. डोळे ९२. पायाळू ९४. वासर ९८. काव ९६. डोसा ९७. झाक ९९. यादी

गोकुळ अध्यक्ष निवडीचा मार्ग मोकळा?

पान ८ वरून - यांनी युक्तिवाद केला. सभा तहकूब केल्यानंतर निवडणूक प्रक्रिया पुन्हा सुरू करण्याबाबत कोणताही निर्णय घेण्यात आला नसल्याचे त्यांनी न्यायालयाच्या निदर्शनास आणून दिले. नैसर्गिक न्यायाच्या तत्त्वानुसार सात दिवसांत पुन्हा सभा बोलावणे आवश्यक होते, असा युक्तिवाद त्यांनी केला. यावेळी खंडपीठाने निवडणूक निर्णय अधिकाऱ्यांनी आपले कर्तव्य बजावले का, अशी विचारणाही केली. अखेर १० नोव्हेंबरला सभा घेण्याचे आदेश देण्यात आले.

दरम्यान, भाजपाचे चंद्रकांत पाटील यांनी मुख्यमंत्री देवेंद्र फडणवीस यांना पत्र पाठवून वार्षिक तीन हजार कोटी रुपयांपेक्षा अधिक उलाढाल असलेल्या सहकारी संस्थांवरील शासकीय नामनिर्देशित संचालकांची संख्या दोनवरून चार करण्याची मागणी केली आहे. संस्थेकडून नामनिर्देशित संचालकांची संख्याही दोनवरून चार करण्याची सूचना त्यांनी केली आहे. गोकुळच्या निवडणुकीसाठी १८ ऑक्टोबरला मतदान झाले असताना त्याच्या दोन दिवस आधीच सहकार कायद्यात दुरुस्तीची मागणी करण्यात आल्याने राजकीय चर्चांना उधाण आले आहे. या बदलामुळे गोकुळच्या संचालक मंडळातील सत्तासमीकरणांवर परिणाम होऊ शकतो, अशी चर्चा सुरू आहे.

मुरासू चक्रीवादळ आंध्रला धडकणार

पान १ वरून- केरळमध्ये यलो अलर्ट आहे. मध्य प्रदेशात ५ नोव्हेंबरपर्यंत मेघगर्जनेसह पाऊस पडण्याची शक्यता आहे. जबलपूर, रीवा, शहडोल, नर्मदापूरम आणि इंदूर विभागांतील जिल्ह्यांना पावसाचा इशारा आहे. दरम्यान, उत्तर प्रदेशातील १० शहरांमध्ये दाट धुके पसरले असून, दिवसाच्या तापमानात ८ अंशांपर्यंत घट झाली आहे. बिहारमधील सुपौल येथे दृश्यमानता ६० मीटरपर्यंत कमी झाली होती. उत्तराखंडमधील पाच डोंगराळ जिल्ह्यांत पावसाची, तर ३,४०० मीटरपेक्षा अधिक उंचीच्या भागांत हिमवृष्टीची शक्यता आहे. केदारनाथमध्येही बर्फवृष्टी झाली. हिमाचल प्रदेशातील चंबा, किन्नौर आणि लाहौल-स्पितीमध्ये हलकी बर्फवृष्टी होण्याचा अंदाज आहे. दुसरीकडे, राजस्थान, हरियाणा, पंजाब आणि चंदीगडमध्ये पुढील काही दिवस हवामान कोरडे राहण्याची शक्यता असून, रात्रीच्या तापमानात घट झाल्याने थंडी वाढणार आहे.

शरद पवार यांना रुग्णालयातून डिस्चार्ज

पान १ वरून शेतकऱ्यांशी संवाद साधून त्यांच्या अडचणी जाणून घेतल्या. दौऱ्याच्या दुसऱ्या दिवशी पवार करमाळा, बार्शी आणि धाराशिव जिल्ह्यातील परांडा येथे जाणार होते. मात्र, बारामती आणि पुणे जिल्ह्यात पावसाचा जोर वाढल्याने त्यांचा नियोजित दौरा स्थगित करण्यात आला. पक्षाचे नेते महेबूब शेख यांनी फेसबुक पोस्टद्वारे याबाबत माहिती दिली होती. दौऱ्याचे नवीन वेळापत्रक लवकरच जाहीर करण्यात येणार असल्याचेही त्यांनी सांगितले. मात्र, दौरा रद्द केल्यानंतर शरद पवार यांची प्रकृती बिघडल्याने त्यांना पुण्यातील रुबी रुग्णालयात दाखल करण्यात आले. त्यानंतर संध्याकाळी त्यांना रुग्णालयातून डिस्चार्ज दिला.

ट्रम्प यांना डोळ्याचा त्रास
प्रकृतीबाबत पुन्हा चर्चा

■ वॉशिंग्टन

अमेरिकेचे राष्ट्राध्यक्ष डोनाल्ड ट्रम्प यांना फ्लोरिडातील डेटोना बीच येथे प्रचारसभेदरम्यान अचानक डोळ्याचा त्रास झाला. त्यामुळे त्यांना काही वेळ भाषण थांबवावे लागले. डोळ्यात काहीतरी गेल्याचे सांगत त्यांनी पाण्याच्या कपात रुमाल भिजवून डोळा पुसला. या घटनेचा व्हिडिओ व्हायरल झाला असून, त्यानंतर ट्रम्प यांच्या प्रकृतीबाबत पुन्हा चर्चा सुरू झाली आहे. अमेरिकेत ३ नोव्हेंबरला मध्यावधी निवडणुका होणार आहेत. त्याच्या दोन दिवस आधी ही घटना घडली.

पान ८ वरून

अधिकाऱ्यांवर कठोर कारवाई करण्याची मागणी केली आहे. महाराष्ट्र प्रदूषण नियंत्रण मंडळाने काही दिवसांपूर्वी गोदावरी-कपिला संगम (तपोवन), दसक परिसर (नांदूर) आणि समतानगर (टाकळी) येथील गोदावरीच्या पात्रातील पाण्याचे नमुने घेतले होते. या नमुन्यांची प्रयोगशाळेत तपासणी केली असता पाण्यातील प्राणवायूचे (ऑक्सिजन) प्रमाण शुन्यावर आले असून, ही नदी जैविकदृष्ट्या मृत झाल्याचे म्हटले आहे. या विषारी पाण्यात मासे किंवा अन्य कोणताही जलचर जिवंत राहणे अशक्य बनले आहे. तपोवन येथे गोदावरीचे पाणी करडे झाले असून, त्याला प्रचंड दुर्गंधी येत असल्याचे अहवालात म्हटले आहे. कुंभमेळ्यात भाविक मोठ्या संख्येने गोदावरी नदीत स्नान करण्यासाठी येणार आहेत. मात्र त्या नदीचाच श्वास कोंडला असून, ती विनाप्रक्रिया सोडलेले सांडपाणी, मानवी विष्ठा आणि घातक रासायनिक कचरा वाहून नेणारे गटार बनली आहे. या पाण्यामुळे त्वचेचे विकार, विषमज्वर, कॉलरा आणि यकृताचे संसर्गजन्य आजार होण्याचा धोका आहे.

गोदावरीचे पाणी पिण्यास आयोग्य

कोट्यवधी रुपये खर्च करूनही महानगरपालिका आणि संबंधित प्रशासकीय यंत्रणा गोदावरीत सोडले जाणारे सांडपाणी रोखण्यात अपयशी ठरले आहे, असा आक्षेप पर्यावरणप्रेमींकडून केला जात आहे. उद्या ३ नोव्हेंबर रोजी गोदावरी प्रदूषण प्रकरणी दाखल याचिकेवर सुनावणी होणार आहे. याप्रसंगी प्रदूषण नियंत्रण मंडळाचा अहवाल न्यायालयासमोर ठेवण्यात येणार आहे.

पश्चिम रेल्वे

फॅब्रिकेशन, पुरवठा, स्थापना आणि कार्यान्वयन कार्य

वरिष्ठ डीईई/टीआरएस/बीएल इलेक्ट्रिक लोको शेड, वलसाड **ई-निविदा सूचना क्र.: ईएल/टीआरएस/बीएल/२६-२७/डब्ल्यूओ/०६ दिनांक २६.१०.२०२६** आमंत्रित करत आहे. **काम:** बीएल आधारित डब्लूएपी-७ लोकोमोटिव्हमध्ये (प्रमाण- ५० लोको संच) आयव्ही कपलर सर्किट फाउंडेशन सुधारणेचे फॅब्रिकेशन, पुरवठा, स्थापना आणि कार्यान्वयन. **कामाचा अंदाजे खर्च:** रु.९,३६,४२०/-. **इरटे:** रु.१८,७००/-. **सादर करण्याची तारीख आणि वेळ:** १८.११.२०२६, दुपारी १२:०० वा.पर्यंत. **उघडण्याची तारीख आणि वेळ:** १८.११.२०२६ रोजी दुपारी १२:३० वा. **वेबसाइटचा तपशील:** www.ireps.gov.in 0775

आम्हाला लाईक करा: facebook.com/WesternRly

पब्लिक नोटिस

ही अधिसूचना सर्वसामान्य नागरिक व संबंधित सर्व व्यक्तींना कळविण्यात येते की, मुंबई महानगर प्रदेश विकास प्राधिकरण (MMRDA) यांच्याद्वारे मौजे - कोण, तालुका - भिवंडी, जिल्हा - ठाणे येथील सर्वे क्र. ४२/२९, ६८/७, ७०/४, १०८/३, १०८/४-अ व १०८/४-ब ची येथील जमीन संपादित करण्याचा प्रस्ताव ठेवण्यात आला आहे.
येथे असलेली जमीन संपादित करण्याचा प्रस्ताव ठेवण्यात आला आहे. सदर जमीन संपादन हे "भूसंपादन, पुनर्वसन व पुनर्व्यवस्थापन अधिनियम, २०१३ (RFCTLARR Act, 2013)" अंतर्गत केले जाणार आहे. कोणत्याही व्यक्तीस वरील जमिनीच्या संपादनाबाबत काही दावा, आक्षेप अथवा स्वारस्य असल्यास, त्यांनी ही अधिसूचना प्रसिद्ध झालेल्या दिनांकापासून १५ दिवसांच्या आत Expert Jurist LLP यांच्याकडे लेखी स्वरूपात आपले आक्षेप सादर करावेत.
निर्धारित कालावधीत आक्षेप सादर न केल्यास, सदर संपादनास विरोध नाही असे गृहीत धरले जाईल व पुढील कार्यवाही भूसंपादन कायदा, २०१३ अंतर्गत करण्यात येईल.

MMRDA वतीने:
Expert Jurist LLP, Advocates & Legal Consultants
ऑफिस क्र. C-216 आणि C-218, टॉवर क्र. 8, बेलापूर रेल्वे स्टेशन कॉम्प्लेक्स, सीबीडी बेलापूर, पिन कोड – 400614.
लँडलाईन: ०२२-४९७९१११९
ई-मेल: Mumbai@expertjurist.com,
वेबसाईट: https://www.expertjurist.com

फॉर्म जी (पुनःपारित)

मुंबई, महाराष्ट्र येथे स्थावर मालमत्ता विकास क्षेत्रात कार्यरत

सॉमरसेट कन्स्ट्रक्शन प्रायव्हेट लिमिटेड

करिता दि. १८ ऑक्टोबर, २०२६ रोजी प्रसिद्ध केलेल्या स्वारस्य अभिव्यक्तीचे शुद्धीपत्रक

(भारतीय नादारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तींकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६(ए) च्या उप-विनियमन (१) अन्वये)

अक्र.	संबंधित तपशील	
१.	कॉर्पोरेट ऋणकोचे नाव व पॅन आणि सीआयएन /एलएलपी क्र.	**सॉमरसेट कन्स्ट्रक्शन प्रायव्हेट लिमिटेड सीआयएन:** U45200MH2005PTC155627 **पॅन:** AAJCS3340R
२.	नोंदणीकृत कार्यालयाचा पत्ता	खोली क्र. ०५, कॅप्रि, ३रा मजला, अनंत काणेकर मार्ग, वांद्रे (पूर्व), मुंबई, महाराष्ट्र, भारत, ४०००५१.
३.	वेबसाईटचे यूआरएल	उपलब्ध नाही
४.	बहुसंख्य अचल संपत्ती असलेल्या जागेचा तपशील	गाव आडिवली, ग्राम पंचायत - रोहिंजन, तालुका पनवेल, जिल्हा रायगड ४१०२१०
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	जमीन क्र. अ. क्र.: ३७, ४२/१०/बी, ४२/१०/ई, ८९ए आणि ९०बी (भाग), गाव आडिवली, तालुका: पनवेल, जि.: रायगड ४१०२१०.
६.	गत वित्तीय वर्षामध्ये विक्री झालेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	सध्या सीडी कोणताही महसूल उत्पन्न करीत नाही.
७.	कर्मचारी/कामगारांची संख्या	कोणताही कर्मचारी नाही
८.	गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकासह), धनकोंची यादी, समाविष्ट असलेले पुढील तपशील उपलब्ध असणारे यूआरएल:	दि. ३१.०३.२०१८ रोजीनुसार आरपीकडे उपलब्ध अंतिम वित्तीय. अधिक तपशिलाकरिता, cirp.somerset@gmail.com येथे ईमेल लिहावा.
९.	संकेताच्या कलम २५(२)(एच) आणि २९ए अन्वये ठराव अर्जदाराच्या पात्रतेची उपलब्धता:	ठराव व्यावसायिक नादारी आणि दिवाळखोरी संकेत, २०१६ च्या कलम २९ए अन्वये पात्र असावे. तपशिलवार ईओआय आणि पात्रता निकषाकरिता, कृपया cirp.somerset@gmail.com येथे ईमेल लिहावा.
१०.	स्वारस्य अभिव्यक्ती स्वीकारण्याचा अंतिम दिनांक:	१०.११.२०२६ (याआधीचा दिनांक ०२.११.२०२६)
११.	संभाव्य ठराव अर्जदारांची तात्पुरती यादी पारित करण्याचा दिनांक	२०.११.२०२६ (याआधीचा दिनांक १२.११.२०२६)
१२.	तात्पुरत्या यादीवर आक्षेप सादर करण्याचा अंतिम दिनांक	२५.११.२०२६ (याआधीचा दिनांक १७.११.२०२६)
१३.	संभाव्य ठराव अर्जदारांची अंतिम यादी पारित करण्याचा दिनांक	०४.१२.२०२६ (याआधीचा दिनांक २२.११.२०२६)
१४	संभाव्य ठराव अर्जदारांना माहिती निवेदनपत्रिका, मुल्यांकन नमुना, ठराव योजनेकरिता विनंती पारित करण्याचा दिनांक	०४.१२.२०२६ (याआधीचा दिनांक २२.११.२०२६)
१५.	ठराव योजना सादरीकरणाचा अंतिम दिनांक	०४.०१.२०२७ (याआधीचा दिनांक २२.१२.२०२६)
१६.	ईओआयकडे सादर करण्यासाठी प्रक्रिया ईमेल आयडी	cirp.somerset@gmail.com
१७.	कॉर्पोरेट ऋणकोच्या एमएसएमई म्हणून नोंदणी स्थितीचे तपशील	उपलब्ध नाही.

दिनांक: ०३.११.२०२६
ठिकाण: नागपूर

सही/-
आयपी मेघा अग्रवाल
IBBI/IPA-001/IP-P01456/2018-19/12272
एएफए वैधता दि. ३०.०६.२०२७ पर्यंत
पत्रव्यवहाराकरिता पत्ता: भूखंड क्रमांक ७१, ७वा मजला "फॉर्च्युना कॅपिटल", ड्यू ट्रिनिटी हॉस्पिटलशेजारी, हिंदुस्तान कॉलनी, वर्धा रोड, नागपूर - ४४००१५.
आयबीबीआयकडे नोंदणीकृत पत्ता: ००१ शिवरंजिनी अपार्टमेन्ट्स, काँग्रेस नगर गार्डनच्या परिघामध्ये, काँग्रेस नगर, नागपूर - ४४००१२ (म.रा)
सॉमरसेट कन्स्ट्रक्शन प्रायव्हेट लिमिटेडकरिता

महावितरण

ई-निविदा सूचना

दि. ०३.११.२०२६ पासून महावितरण तर्फे सिंधुदुर्ग मंडळ कार्यालया अंतर्गत विभागीय कार्यालय कुडाळ व कणकवलीसाठी (Providing & Fixing of FRP Grating with SMC Chequered Plate & SMC Earthing Mat S-३ Grade Material Anti Slip for Cable Trench Cover suitable for Indoor & Outdoor Application at various locations of ३३/११ KV Substations) खालीलप्रमाणे ई-निविदा मागविण्यात येत आहेत.

अ. क्र.	विभागीय कार्यालय	टेंडर नंबर	ई-निविदा रक्कम रु. लाखात
१	कुडाळ	SE/SC/KDL/T-17 KUDAL/2026-27	८१.०० लाख
२	कणकवली	SE/SC/KDL/T-18 KANKAVALI/ 2026-27	८१.०० लाख

सदर निविदांकरीता प्रत्येकी कार्यप्रदर्शन बयाना रक्कम (EMD) हे ८१,०००/- रुपये निश्चित करण्यात आलेली आहे. सविस्तर ई-निविदा http://works.mahadiscom.in/eTender/etender संकेतस्थळावर उपलब्ध करण्यात येत आहेत. ई-निविदा भरण्याची अंतिम मुदत दि.१७.११.२०२६ वेळ १७:०० अशी आहे. सदर निविदेचे शुल्क व लागू असणारे बयाणा शुल्क ऑनलाईन पध्दतीने स्विकारले जातील. अधिक माहितीसाठी मंडल कार्यालय, सिंधुदुर्ग कुडाळ फोन नं. ७८७५७६५०७० यांचेशी संपर्क साधावा.

PRO/KZR/90/2026-27 dt. 03.11.2026.

अधिक्षक अभियंता, सिंधुदुर्ग मंडळ

फॉर्म जी
स्वारस्य अभिव्यक्तीकरिता निमंत्रण

ट्रिग डिटेक्टिव्हज प्रायव्हेट लिमिटेड

मुंबई येथे सुरक्षा सेवा क्षेत्रात कार्यरत

(इन्सॉल्व्हन्सी अँण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (कॉर्पोरेट व्यक्तिंकरिता दिवाळखोरी निराकरण प्रक्रिया) विनियम, २०१६ चे विनियम ३६ए चे उप-विनियम (१) अन्वये)

क्र.	संबंधित तपशिल	
१	कॉर्पोरेट कर्जदाराचे नाव पॅन आणि सीआयएन/ एलएलपी क्रमांकासह	**ट्रिग डिटेक्टिव्हज प्रायव्हेट लिमिटेड सीआयएन:** U74920MH1983PTC031721
२	नोंदणीकृत कार्यालयाचा पत्ता	ऑफिस क्र. ३,४,५,६, शितलादेवी को-ऑप.ही.सो.लि., इंडियन ऑइल नगर समोर, डी एन नगर, अंधेरी पश्चिम, मुंबई-४०००५३.
३	वेबसाइटची युआरएल	कॉर्पोरेट कर्जदाराकडे वैध वेबसाइट नाही
४	ज्या ठिकाणी बहुसंख्य स्थिर मालमत्ता आहेत त्या ठिकाणाचे तपशील	कॉर्पोरेट कर्जदाराची प्रमुख मालमत्ता ही नागपूरमध्ये स्थित असलेली भाडेपट्ट्याची मालमत्ता आहे.
५	मुख्य उत्पादने/सेवांची स्थापित क्षमता	कॉर्पोरेट कर्जदार सुरक्षा सेवा प्रदान करण्याच्या व्यवसायात गुंतलेला आहे.
६	मागील आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादनांचे/सेवांचे मूल्य	३१ मार्च २०२६ रोजी संपलेल्या वर्षाकरिताची नवीनतम लेखापरीक्षित वित्तीय अहवाल रिझोल्यूशन प्रोफेशनलकडे विनंती पाठवून मिळवता येतील.
७	कर्मचारी/कामगारांची संख्या	दिवाळखोरी सुरू होण्याच्या तारखेला, कोणतेही कर्मचारी किंवा कामगार नव्हते.
८	दोन वर्षांचे शेवटचे उपलब्ध वित्तीय अहवाल (अनुसूचीसह), कर्जदारांच्या याद्या यासह अधिक तपशील युआरएल वर उपलब्ध आहेत:	अधिक माहितीसाठी, रिझोल्यूशन प्रोफेशनल यांना tdpl.cirp@gmail.com या ईमेलवर विनंती पाठवा.
९	संहितेच्या कलम २५(२)(एच) अंतर्गत रिझोल्यूशन अर्जदारांची पात्रता येथे युआरएलवर उपलब्ध आहे:	अधिक माहितीसाठी, रिझोल्यूशन प्रोफेशनल यांना tdpl.cirp@gmail.com या ईमेलवर विनंती पाठवा.
१०	अभिव्यक्ती स्वारस्य प्राप्त करण्याची शेवटची तारीख	१८ नाव्हेंबर २०२६
११	संभाव्य ठराव अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	२८ नाव्हेंबर २०२६
१२	तात्पुरत्या यादीवर हरकती सादर करण्याची शेवटची तारीख	०३ डिसेंबर २०२६
१३	संभाव्य ठराव अर्जदारांची अंतिम यादी जारी करण्याची तारीख	१३ डिसेंबर २०२६
१४	संभाव्य रिझोल्यूशन अर्जदारांना माहिती ज्ञापन, मूल्यांकन मॅट्रिक्स आणि रिझोल्यूशन प्लॅनची विनंती जारी करण्याची तारीख	१८ डिसेंबर २०२६
१५	ठराव योजना सादर करण्याची अंतिम तारीख	१७ जानेवारी २०२७
१६	स्वारस्य अभिव्यक्ती सादर करण्यासाठी ईमेल आयडीची प्रक्रिया करा	tdpl.cirp@gmail.com

दिनांक: ०३.११.२०२६
ठिकाण: मुंबई

सही/-
दिपाली जिनेश पारेख
रिझोल्यूशन प्रोफेशनल (आरपी)
ट्रिग डिटेक्टिव्हज प्रा. लि. (कॉर्पोरेट कर्जदार) यांच्या प्रकरणी
नोंदणी क्र. IBBI/IPA-001/IP-P-02880/2024-2025/14439
नोंदणी आणि प्रक्रियेसाठी विशिष्ट पत्ता: सी-२३, सत्यम शॉपिंग सेंटर, एम. जी. रोड, घाटकोपर (पूर्व), मुंबई - ४०००७७
पत्रव्यवहारासाठी प्रक्रियेसाठी विशिष्ट ईमेल आयडी: tdpl.cirp@gmail.com
संपर्क क्र.: +९१ ७०२१५ ३४५६०

TENDER NOTICE

Sealed item rate tenders are invited from qualified & reputed contractors who have executed similar work to quote for Repairs, Waterproofing, Structural Work, Plumbing, Painting & Miscellaneous work on behalf of:

SHANKAR PARK C.H.S.L.
Shankar Lane, Kandivali (W), Mumbai - 400 067.

Tender Forms can be collected from Society's / Consultant's Office from **03/11/2026** to **12/11/2026** between **10.30 am** to **5.00 pm.** (Except Holiday)

Submission of Tenders: In Society office till 14/11/2026 till 7.00 pm

STERLING CONSORTIUM
An ISO 9001:2015 CERTIFIED CO.

Add: Shop No. 21, Shree Ganesh Ekta Building, Reddy Bldg. No. 2, Near Ganesh Mandir, Yashwant Nagar, Goregaon (W), Mumbai – 400 104. Tel: 83558 68566

Tender Cost: Rs. 5,000/- in cash (Non Refundable).

जाहीर नोटीस

माझे पक्षकार श्रीमती हिरा नारायण रघुवीर (अपीलार्थी) यांच्यातर्फे तमाम जनतेस व खालील उत्तरार्थींना सूचित करण्यात येते की:

मा. अपर जिल्हाधिकारी तथा अपीलीय प्राधिकारी, मुंबई शहर यांच्याकडे दाखल अपील क्र. १६०/२०२६ मध्ये (कफपरेड स.गृ.सं. च्या परिशिष्ट-०२ मधील अ.क्र. २५७१ वर पात्र होण्याकरिता) मा. प्राधिकरणाने दिलेल्या आदेशानुसार ही नोटीस प्रसिद्ध करण्यात येत आहे.

उत्तरार्थी:

१) अध्यक्ष/सचिव, कफपरेड स.गृ.सं., कुलाबा, मुंबई-४०००० ५
२) प्रिकॉशन प्रॉपर्टीज प्रा.लि., चर्चगेट, मुंबई-४०००२०

सदर प्रकरणाची पुढील सुनावणी दि. ०२.१२.२०२६ रोजी सकाळी ११:३० वाजता मा. अपर जिल्हाधिकारी कार्यालय (जुने जकात घर, शहीद भगतसिंग रोड, फोर्ट, मुंबई-४०००० १) येथे आयोजित केली आहे.

तरी संबंधित उत्तरार्थींनी नियत वेळी उपस्थित राहून आपली बाजू मांडावी. अनुपस्थित राहिल्यास गुणवत्तेवर योग्य तो निर्णय घेतला जाईल.

नोटीस देणारे:
श्रीमती हिरा नारायण रघुवीर (अपीलार्थी)

TENDER NOTICE

Reputed Civil contractors invited for Building Structural & Civil Repairing, Waterproofing, Painting, Plumbing & allied works of

"NAMRA HEIGHTS CO. OPERATIVE HOUSING SOCIETY LTD."
PLOT NO-89, SECTOR-19, KHARGHAR. NAVI-MUMBAI 410210

Application & tender fees Rs. 5,000/- Cash (Non-Refundable) shall be submitted at Consultant office between 11:00 am to 5:00 pm 03/11/2026 to 06/11/2026
Blank tender documents will be issued to the applicants only at Consultant office between at 11:00 am to 5:00 pm on dated 07/11/2026
Sealed tenders shall be submitted at Society office between 11:00 am to 05:00 pm on or before dated 14/11/2026

PROJECT MANAGEMENT CONSULTANTS

M/s Suyog Structural Design Consultant's

Office Address: 103, 1st Floor, Technocity Building, Plot No. X-5/3, Near Hotel Sarovar Portico, TTC Industrial Area, MIDC Mahape, Navi Mumbai.
Contact No. – 022-48254398
Office Mobile No-9136753966

बृहन्मुंबई महानगरपालिका

प्रमुख अभियंता (यांत्रिकी व विद्युत) यांचे कार्यालय

क्र.कार्य.अभि.यां./ २४३७/ प्रशितन दि.३०.११.२०२६

ई-निविदा सुचना

विषय - माता रमाबाई आंबेडकर प्रसुतिगृह मरोळ, अंधेरी (पूर्व) येथील वातानुकूलन यंत्रणा बदलण्याबाबत.

बोली क्रमांक	2026_MCGM_1348095_1
बोली सुरू होणारी तारीख व वेळ	०३.११.२०२६ रोजी स.११.०० वा.
बोली बंद होणारी तारीख व वेळ	०९.११.२०२६ रोजी दु.१६.०० वा.
वेबसाईट	http://mahatenders.gov.in/
संपर्क अधिकाऱ्याचे नाव	श्री. अ.के.जांभोरे
मोबाईल नं.	९९३०१२८३८७
ई-मेल	eemechref.me@mcgm.gov.in

सही/-
कार्यकारी अभियंता यांत्रिकी (प्रशितन)

पीआरओ/१८४३/जाहि./२०२६-२७

जेथे जेथे पाणी साचते, तेथे तेथे डासांचे फावते.